

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A No. 1148 of 2019 With
M.A No. 1268/2019**

New Delhi, this the 10th day of April, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

(1) Rajiv Sachdeva aged about 41 years
Group – 'B', Designation – Sr. Assistant,
S/o. Sh. S. R. Sachdeva
R/o. H. No. 323,
Sec.5, Chiranjiv Vihar,
Gaziabad-201 002.

(2) Subhash Chand aged about 55 years
Group – 'B', Designation – Sr. Admin, Officer
S/o. Lt. Sh. Pitam Singh
R/o. H. No. 2833, Bita-2, Greater Noida,
Gautam Bidh Nagar,
Pin Code – 203 208.

(3) Anil Kumar aged about 50 years
Group – 'B', Designation – Secretary,
S/o. Lt. Sh. Devi Ram
R/o. H. No. R-23/2 (Back Side),
Ramesh Park, Laxmi Nagar, Delhi-110 092

(4) Ravi Shankar Thakur aged about 40 years
Group – 'B', Designation – Sr. Assistant,
S/o. Lt. Sh. Jagdish Thakur
R/o. : SK-76/C, Sector-110, Noida-201 304

(5) Ram Bilas Chaudhary aged about 55 years
Group – 'B', Designation – Assistant,
S/o. Lt. Sh. Brij Lal
R/o. Rajeev Vihar, Khora Colony,
Gaziabad-201 010.

(6) Dheeraj Singh aged about 40 years
Group – 'B', Designation – Sr. Assistant,
S/o. Sh. Ram Chandra Singh
R/o. H. No. I-34, Srijan Vihar, Nayya Khand-II,

Indirapuram,
Ghaziabad, U.P.-101 014.

...Applicants

(By Advocate : Mr. Amit Chawla)

Versus

1. Union of India
Through :
The Secretary,
Ministry of Electronics & Information Technology
Electronics Niketan
6-CGO Complex, New Delhi-110 003.
2. The Executive Director
Centre for Development of Advance Computing
Anusandhan Bhawan, C-56/1,
Sector-62, Noida – 201 307
Uttar Pradesh.
3. The Director General
Centre for Development of Advance Computing
Pune University Campus,
Ganesh Khind, Pune – 411 007.Respondents

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

When this matter taken up for hearing, learned counsel for applicants having noticed that all the applicants are working in different categories and also seeking promotion to different posts and since cause of action for each applicant is different and distinct, seeks leave of this Tribunal to withdraw this O.A with a liberty to file individual O.As, in accordance with law.

2. Accordingly, the O.A is disposed of as withdrawn with the liberty, as aforesaid. No costs.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/